

Tribunal/Labour Courts of the disputes after the lapse of five/ten years from the date of arguments; and

(b) if so, what is the justification thereof?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): (a) The Delhi Administration have informed that there is no such case.

(b) Does not arise.

943. [Transferred to the 29th November, 1988.]

देश में भूख के कारण हुई मौतें

944. श्री विश्वासराव रामराव पाटिल: क्या कृषि मंत्री यह बातने की जा सकती है कि:

(क) क्या सरकार को देश के विभिन्न भागों में इन छः महीनों के दौरान भूख के कारण हुई मौतों की जानकारी है;

(ख) यदि हाँ, तो उसका व्योम क्या है; और

(ग) केन्द्रीय सरकार द्वारा इस संबंध में क्या कदम उठाये गये हैं?

कृषि मंत्रालय में कृषि और सह-कारिता विभाग में राज्य मंत्री (श्री श्याम लाल यादव): (क) देश के किसी भी हिस्से में भूख के कारण मौत होने की कोई सूचना नहीं मिली है।

(ख) और (ग) प्रश्न ही नहीं उठते।

Shifting of Gymkhana Club

945. SHRI SHIV PRATAP MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to shift Delhi Gymkhana Club and use the space for building houses for V.I.P.s; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI DALBIR SINGH): (a) and (b) A Working Group constituted by the Ministry of Urban Development has made certain redevelopment proposals which *inter alia* involve change of land-use of the Area under Delhi C. Gymkhana Club. The Government has not taken any view on these recommendations and hence there is no proposal at the moment to shift the Delhi Gymkhana Club.

Discovery of new deposits of bentonite in Bihar

946. SHRI SHIV PRATAP MISHRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether huge deposits of bentonite have been discovered in Bihar; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) and (b) A reserve of 12.86 Million Tonnes of Bentonite in Bihar comprising of 6 Million Tonnes in Sahebganj district and 6.86 Million Tonnes in Santhal Parganas has been estimated recently.

Affairs of ICAR

947. SHRI SHIV PRATAP MISHRA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the 'Hindustan Times' of the 14th September, 1988 under the caption 'I.C.A.R. scientists demoralised' regarding affairs of the I.C.A.R.; and

(b) if so, the steps taken by Government to remove the grievances of the scientists?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI): (a) Yes, Sir.

(b)(i) Government have decided to adopt the University Grants Commis-